

**NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/11/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL**

**APPLICATION NUMBER** :

**PETITION NUMBER** : CP/620/ (IB)/2017

**NAME OF THE PETITIONER(S)** : KASTURI AND SONS LTD

**NAME OF THE RESPONDENT(S)** : KAVYA ADVERTISING AND MARKETING PVT LTD

**UNDER SECTION** : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		<b>REPRESENTATION BY WHOM</b>	

1. AISHWARYA  
FOR R & P PARTNERS

FOR OPERATIONAL CREDITOR/  
PETITIONER



**ORDER**

Counsel for petitioner present. He is directed to send private notice to the respondent alongwith copy of the petition for their appearance and for making submissions and file proof of the same by way of an affidavit on the next date of hearing. Put up on 13.11.2017 at 10.30A.M.

  
**K Anantha Padmanabha Swamy**  
**Member (Judicial)**

bc